

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

IB NO. (IB)-257(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.11.2017**

NAME OF THE COMPANY: M/s. Billets Elektro Werke Pvt. Ltd. V/s. M/s.
Tryst Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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| Present: | Mr. Rakesh Kumar, Ms. Chetna Bisht, Mr. Jaideep Maheshwari and Ms. Ankita Chandra, Advocates for the Respondent | | | |
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Mr. Shubho Jana on behalf of the COC

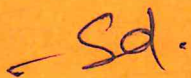
Mr. Avtaar Singh (R.P.)


Order

Ld. Counsel for the IRP submits that the report of the COC has been filed. Mr. Jaideep Maheshwari has appeared on behalf of the Corporate Debtor and submits that an appeal impugning the order of admission by this Bench has been allowed by the Hon'ble NCLAT. Let the said order be placed on record.

Mr. Subho has appeared on behalf of the COC.

To come up on 9th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)